

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00915/2017

Jabalpur, this Wednesday, the 30th day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Priyank Paliwal, S/o Late Shri Jaiprakash Paliwal, aged about 29 years, Occupation – Unemployed, R/o H. No.75, Near Shiv Mandir, N.H. 7 Pariyat, Jabalpur (MP) **-Applicant**

(By Advocate – Shri Tirthraj Pillai)

V e r s u s

1. Union of India through General Manager, Grey Iron Foundry, Jabalpur (M.P.) 482009.
2. The Deputy General Manager/Administration, Grey Iron Foundry, Jabalpur (M.P.) 482009 **- Respondents**

(By Advocate – Shri N.K. Mishra, proxy counsel of Shri J.K. Pillai)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

2. Accordingly, the O.A is dismissed as withdrawn.

(Ramesh Singh Thakur) **(Navin Tandon)**
Judicial Member **Administrative Member**
am/-